GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 27th June, 2025

No. LJ (B) 73/2012/32 – Appointment of Dr. Aba Liptos K. Marak, A.H. & Vetirinary Officer & I/c Block Development Officer, Purakhasia C&RD Block as Executive Magistrate vide Notification Notification No. LJ(B) 73/2012/30 dt. 8th January, 2025 may be treated as cancelled with effect from the date of notification.

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 73/2012/32 - A Copy forwarded to:-

Dated Shillong, the 27^{th} June, 2025

- 1. The District Magistrate, South West Garo Hills District, Ampati with reference to your letter No. SWGHA/Mgst/Lgl.2/2019/21, Dt. 30.05.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Samme

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department